

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 16
TP (Co. Act)- 12(PB)/2023
CP83(AHM)/2018

IN THE MATTER OF:

| | | |
|--------------------------------------|-----|----------------------|
| Union of India Through (SFIO) | ... | Applicant/Petitioner |
| Vs | | |
| Adarsh Thought Works Private Limited | ... | Respondent |

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 18.07.2024

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 25.07.2024.

-sd-
(Kamal Sultanpuri)
Joint Registrar